

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. N. T. GHADGE
COURT 39 ADDL SESSIONS JUDGE
Criminal Cause List Dated 13-08-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	SESSIONS CASE	100223/2016	THE STATE OF COLABA POLICE STATION. Vs AFTAB AALAM IQBAL AHMED KHAN AND ORS.02	Adv P R Yadav for A/1, adv I. B. Singh for A/2, Adv Amin Solkar for A/3
2	SESSIONS CASE	100491/2017	The Colaba Police Station Vs Hitesh Raja Kartakpandi	
3	SESSIONS CASE	100729/2018	The State of Sion Police Station Vs Jaydeep Jitendra Nagrecha nd 2 Others	APP
4	CRI M A	102042/2019	Nirmal Gagubhai Chhadwa. In BA 1352-19 - Aplcnt. Vs Ranjit Vardichand Jain - Respondent	Nilesh Tribhuvann and Burzin Bharucha and Aarti Deodhar
5	ABA	101756/2019	Parvez Ahmed Baitulla Shah Vs State Dharavi police Station	Shafqat Ali Shaikh
6	ABA	101984/2019	Sunil Khali Panda And Anr. Vs State Navghar Police Station	Manish Gadre
7	ABA	102132/2019	Rakeshkumar Rameshchandra Prasad Vs Dharavi Police Station	Satish B. Patil
8	ABA	100101/2020	Paramveersingh Surjitsingh Mirdha And Anr. Vs State Nirmal Nagar Police Station	Vishal Deshmukh
9	ABA	100150/2020	Sunil Raghunath Kothekar Vs Dadar Police Station	S.M. Gaonkar and Associates
10	ABA	100205/2020	Girdhari Govind Kharva Vs State Ghatkopar Police Station	I A Khan
11	SESSIONS CASE	100226/2020	The State of Maharashtra - Vakola Police Station Vs Vinodkumar Neru Harijan	APP

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12	CRI BAIL APPLN	100415/2020	Vinod @ Pappu Kishor Kadam - Applicant Vs The State of Maharashtra - Kurla Police Station - Respondent	Sudhir P Khatu and Rajesh S Jaiswar
13	ABA	100291/2020	Faizan Noorulah Shaikh And Anr. Vs State Mahim Police Station	N V Sawant
14	M A IN ABA	100075/2020	Satish Shankar Darve And 4 Others Vs State V B Nagar Police Station	Tariq Khan
15	CRI BAIL APPLN	101361/2020	Melbin Pichai Selamban Vs Vikhroli Police Station	
16	ABA	100690/2020	Khalid Kasim Khilji Vs The State of Maharashtra, Nirmal Nagar Police Station	Yash Associates
17	ABA	100796/2020	Jamaluddin Mehabub Khan Vs State Kurla Police Station	Pankaj D Kavale And Vijay S Gaikwad
<u>STATEMENT US 313 CR.P.C.</u>				
18	SESSIONS CASE	100309/2016	THE STATE OF SHIVAJI PARK POLICE STATION. Vs MANOJ RAMAVTAR VERMA	
<u>EVIDENCE</u>				
19	SESSIONS CASE	100467/2017	BANDRA POLICE STATION. Vs AKHTAR FAIM SHAIKH	
<u>CHARGE</u>				
20	SESSIONS CASE	100426/2017	GHATKOPER POLICE STATION Vs MINHAJUR HAFIJUR RAHEMAN	
21	SESSIONS CASE	100650/2017	The State Navghar Police Station Vs Pravin Amrutrao Gore	

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22	SESSIONS CASE	100647/2019	The State of Maharashtra - Mankhurd Police Station Vs Pranay Samadhan Ingale	PP Adv. Jadhav for A/1, Adv. Laxmi Kadam for A/2, Adv. Ganesh Shinde for A/3 and A/4
23	SESSIONS CASE	102096/2019	The State of Maharashtra- Kherwadi Police Station Vs Pratap Bahadur Ramsajivan Saroj	APP
<u>ORDER</u>				
24	SESSIONS CASE	100478/2019	The State of Maharashtra - Kurla P. Stn. Vs Mukhtar Ahmed Shafiul Hasan Shaikh and Ors. 01	APP
25	SPL CRI MA	101887/2019	Paresh Kesubhai Chudasama and Others Vs The Neelkanth Deep Co-op Society and Others	
<u>COMPLIANCE</u>				
26	SESSIONS CASE	100262/2017	KHAR POLICE STATION Vs SANJAY RAM HINGORANI	Adv. Vishal Deshmukh
<u>REPLY/SAY</u>				
27	SESSIONS CASE	101594/2019	The State of Maharashtra - Bandra Police Station Vs Maqsood @ Imran Mansoor Khan	APP
28	SESSIONS CASE	101683/2019	The State of Maharashtra -Cuff Parade Police Station Vs Padmakar Krishnarao Nandekar	APP
29	ABA	100842/2020	Kamrunnisa Inayatullah Shaikh and Ors. 5 Vs The State of Maharashtra	Husen Shaikh

APPEARANCE

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30	CRI M A	101050/2020	Jaan Mohd Farid Shaikh in BA 1460/2020 - Applicant. Vs State- Ghatkopar Police Station - Respondent.	Dipika S Gupta.
<u>REPORT</u>				
31	SESSIONS CASE	100770/2018	The State of Trombay Police Station Vs Mohammed Sufiyan Shafiruddin Khan and Others 04	APP
32	ABA	100719/2020	Sangeeta Hemant Pikale And Anr. Vs State Mahim Police Station	Kapil Dave
<u>CROSS-EXAMINATION</u>				
33	SESSIONS CASE	100935/2015	The State of Chembur Police Station Vs JAGANNATH BHAU PATIL.	Adv Nadar
